Annexure E

SUMMARY OF THE PROPOSED COMBINATION

(under Regulation 13(1B) of the Competition Commission of India (Procedure in regard to the transaction of business relating to combinations) Regulations, 2011)

A. Name of the Parties to the Combination

Acquirer – WAPCOS Limited ("WAPCOS")

Target – National Projects Construction Corporation Limited ("NPCC")

B. Type of the Combination

The combination arises out of a strategic disinvestment of NPCC to a similarly placed CPSE, i.e. WAPCOS, under instructions of the Government of India, acting through the Department of Investment & Public Asset Management, Ministry of Finance, Government of India.

The proposed transaction involves the acquisition of 98.89% shareholding held by the President of India, represented by and acting through the Ministry of Water Resources, River Development & Ganga Rejuvenation, Government of India ("GoI")
in NPCC to WAPCOS along with the transfer of management control. Pursuant to the transaction, the ownership of NPCC shall transfer from the GoI to WAPCOS.

C. **Area of activity of the Parties to the Combination**

**WAPCOS LIMITED**

WAPCOS provides Engineering Consultancy services from Concept-to-Commissioning in the fields of Water Resources, Power and Infrastructure sector in India and abroad. WAPCOS’ spectrum of services covers a wide range of activities e.g. preliminary investigations/ reconnaissance; feasibility studies/ planning/ project formulation; baseline and socio-economic surveys; field surveys, investigations and testing; engineering designs, drawings and tendering; institutional/ human resource development; project management and construction supervision; operation & maintenance.

The quality management systems of WAPCOS comply with the quality assurance requirements of ISO 9001:2015 for consultancy services in Water Resources, Power and Infrastructure development projects for civil works, roads & highways, irrigation, agriculture and water projects, electrical power projects for generation, substation, transmission, distribution networks, rural electrification and renewable energy etc. WAPCOS is registered with various International Financials Institutions for participating in the funded projects like World Bank, Asian Development Bank, African Development Bank, JICA, United Nations Office for Project Services, French Development Agency and German Development Bank.
NATIONAL PROJECTS CONSTRUCTION CORPORATION LIMITED

National Projects Construction Corporation Limited (NPCC) is a "MINI-RATNA-Category-I" Public Sector Undertaking under the Ministry of Water Resources, River Development and Ganga Rejuvenation. NPCC was established on 9th January 1957 as a premier construction company to create necessary infrastructure for economic development of the country in the core sectors of irrigation and water resources, power and heavy industries.

NPCC ltd comply with Quality management requirements of ISO 9001-2015 for execution of Civil Construction Works, Industrial Structures, Project Management Consultancy services for buildings, Housings, Roads, Bridges and Infrastructure Projects.

D. Relevant Market(s) to which the Combination relates

WAPCOS LIMITED

In addition to the consultancy projects in India, WAPCOS has also successfully completed/ has on-going consultancy assignments in more than 46 other countries covering Asia, Africa, and Oceania regions.

NATIONAL PROJECTS CONSTRUCTION CORPORATION LIMITED

The business operations of NPCC are mostly concentrated in the North and North-Eastern regions of India.